

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. (IB)-53(PB)/2017  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)


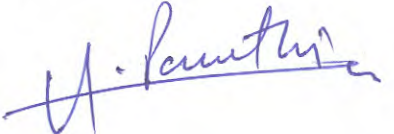
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

**NAME OF THE COMPANY : M/S.**

Vidul Sharma  
V/s  
Terchopak Advisors Pvt. Ltd.

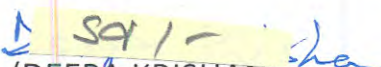
**SECTION OF THE COMPANIES ACT: U/S 9 of Insolvency and Bankruptcy Code 2016**

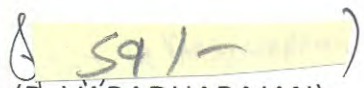
**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

1.	ALOK KUMAR	Ador	Petr	
2.	ADNISHK PAROTHZ	Advocate	Petitioner	

**ORDER**

Petitioner is directed to make another attempt to serve notice to the other side before the next date of hearing on 26.04.2017. List the matter on 26.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)